

ITEM NO.1502

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).125/2020

SUSHIL SETHI & ANR.

Appellant(s)

VERSUS

THE STATE OF ARUNACHAL PRADESH & ORS.

Respondent(s)

([HEARD BY : HON. ASHOK BHUSHAN AND HON. M.R. SHAH, JJ.])

Date : 31-01-2020 This appeal was called on for pronouncement of judgment.

For Appellant(s)

Mr. Harin Rawal, Adv.
Mr. Kaushik Saha, Adv.
Mr. Anando Mukherjee, AOR
Mr. Nishant Piyush, Adv.
Ms. Sukanya Singh, Adv.
Mr. Kr. Anurag Singh, Adv.
Mr. Zain Khan, Adv.

For Respondent(s)

Mr. Sanjay Jain, ASG
Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

O R D E R

Hon'ble Mr. Justice M.R. Shah pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Ashok Bhushan and His Lordship.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER

(signed reportable judgment is placed on the file)